

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 44 & 60 OF 2015
APPEAL NO. 299 & 300 OF 2014**

Dated: 1st October, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

APPEAL NO. 44 & 60 OF 2015

In the matter of:-

**M/s. API Ispat & Powertech Pvt. Ltd.Appellant (s)
Versus
Chhattisgarh State Power Distribution Co. Ltd. & Anr.
....Respondent (s)**

APPEAL NO. 299 & 300 OF 2014

In the matter of:-

**M/s. Salasar Steel and Power Ltd. Appellant (s)
Versus
Chhattisgarh State Power Distribution Co. Ltd. & Anr.
.... Respondent (s)**

Counsel for the Appellant(s) : Mr. Raunak Jain

Counsel for the Respondent(s) : Mr. K. Gopal Chaudhary for R.1

**Ms. Swapna Seshadri
Mr. Ishaan Mukherjee
Ms. Akshi Seem for R.2**

ORDER

In view of the fact that this matter is connected with other appeals being Appeal No. 294 of 2014 and other companion appeals, list these matters for hearing on **08.12.2015** along with Appeal No. 294 of 2014 and other companion appeals.

(I.J. Kapoor)
Technical Member
ts/vg

(Justice Ranjana P. Desai)
Chairperson